

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 621
CP-45/ND/2024

IN THE MATTER OF:

M/s Krishna Murari Products Pvt. Ltd and Ors.

...APPLICANT

Vs.

ROC

...RESPONDENT

Section

U/s 441 of Companies Act, 2013

Order delivered on 29.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Ms. Sudha Sachdev Advocate

For the Respondent

:Mr. Aakash Sharma, Advs.

ORDER

Due to paucity of time, the matter is adjourned to **31.05.2024**.

Sd/-
(Court Officer)